

VIDHAN SABHA MATTER
GOVERNMENT OF NCT OF DELHI
PUBLIC WORKS DEPARTMENT
5TH LEVEL "B" WING

DELHI SECRETARIAT: NEW DELHI-110002

F.No.11(83)/PWD-II/V.S.Q/Un.St.Q.No.219/2019/11062-63 Date- 23/08/19

To,

The Dy. Secretary,
Question Branch,
Delhi Legislative Assembly,
Question Branch, Old Secretariat,
New Delhi-110054.

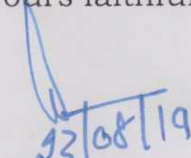
Sub:- Reply of Legislative Assembly (Un-Starred) Question No. 219 raised by Sh. Manjinder Singh Sirsa Hon'ble MLA for dated 26.08.2019.

Sir,

Kindly refer to your letter No.F.11(B-1)VI/2015-20/VSS/Question Branch/2323 dated-16.08.2019 on the subject cited above. In this regard, please find enclosed herewith 100 copies of reply of Vidhan Sabha Question as mentioned above for necessary action at your end. Further, the copy of the same has also been sent through e-mail.

Encl: As above

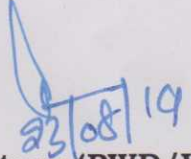
Yours faithfully,


23/08/19
Dy. Secretary (PWD/VS)

F.No.11(83)/PWD-II/V.S.Q/Un.St.Q.No.219/2019/11062-63 Date- 23/08/19

Copy for information to:-

OSD to Hon'ble Minister (PWD)


23/08/19
Dy. Secretary (PWD/VS)

विभाग का नाम :- लोक निर्माण विभाग, दिल्ली सरकार
 विभाग का पता :- 5वाँ तल, बी-विंग, दिल्ली सचिवालय,
 इन्द्रप्रस्थ संपदा, नई दिल्ली-110002.

अतारांकित प्रश्न संख्या: 219

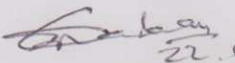
दिनांक: 26.08.2019

प्रश्नकर्ता का नाम: श्री मनजिंदर सिंह सिरसा

क्या लोक निर्माण विभाग मंत्री यह बताने की कृपा करेंगे कि:

क.स.	प्रश्न	उत्तर
क	प्राथमिकता-1, के अन्तर्गत कक्षा-कक्ष निर्माण के संदर्भ में क्या कमरों के निर्माण सम्बंधी शिक्षा निदेशालय द्वारा एए एवं ईएस में कोई पूर्व शर्त है;	प्राथमिकता-1 के अंतर्गत कक्षा-कक्ष निर्माण के संदर्भ में कमरों के निर्माण संबंधी शिक्षा निदेशालय द्वारा से प्राप्त प्रशासनिक अनुमोदन एवं व्यय स्वीकृति(A/A & E/S) एवं स्वीकृति आदेश जिसमें शर्तें वर्णित हैं, की प्रति संलग्न है(अनुसंलग्नक-'A')।
ख	अनुमति आवश्यक होने पर पूर्व अनुमोदन के बिना कितनी बढ़ी हुई निर्माण लागत अनुमत्य है;	प्रशासनिक अनुमोदन एवं व्यय स्वीकृति की राशि से 10 प्रतिशत तक की वृद्धि की जा सकती है।
ग	प्राथमिकता -1, के अन्तर्गत प्रति वर्गमीटर निर्माण लागत कितनी है और प्रति कमरा निर्माण लागत कितनी है;	अनुसंलग्नक-'B' के अनुसार संलग्न है।
घ	क्या सक्षम प्राधिकरण से ऐसे अनुमोदन प्राप्त किये गये थे;	जी हाँ।
ङ	यदि नहीं, तो लोक निर्माण विभाग के सम्बंधित अधिकारियों के विरुद्ध क्या कार्रवाई की गयी है;	लागू नहीं है।
च	देरी होने पर लोक निर्माण विभाग के ठेकेदार के विरुद्ध कौन-कौन से दण्ड लगाए गए हैं;	सक्षम अधिकारी द्वारा EOT & Levy of compensation अलग-अलग मामले के अनुसार तय किया जाता है।
छ	क्या लोक निर्माण विभाग द्वारा विनिदेशों के अनुसार कार्य किया गया है;	जी हाँ।
ज	क्या लोक निर्माण विभाग के विनिदेशों के अनुसार सभी तलों पर भवन के सामने पाइप लगाकर लोक निर्माण विभाग द्वारा जल निकासी प्रणाली निर्मित की गयी है; और	अर्धस्थायी संरचना (SPS) भवनों से जल निकासी हेतु पूर्व प्रचलित तरीकों के अनुसार रैन वाटर स्पाउट्स लगाए गये हैं।
झ	प्राथमिकता-2 के अन्तर्गत लागत अनुमानों की तुलना में प्राथमिकता 1, के अन्तर्गत कौन से अतिरिक्त संघटक शामिल किये गये हैं, नये संघटकों एवं व्यय की सूची सहित पूर्ण विवरण दें?	RWH, STP/ Septic Tanks, Furniture अतिरिक्त संघटक प्रस्तावित है जिनका निष्पादन अभी नहीं हुआ है, इसलिए लागत उपलब्ध नहीं है।

यह उत्तर माननीय मंत्री, लोक निर्माण विभाग की स्वीकृति से जारी किया गया है।


 22.8.19
 (ए.एल मदान)

उप सचिव, (लो0नि0वि0)

उप सचिव/Deputy Secretary
 लोक निर्माण विभाग/Public Works Department
 दिल्ली सचिवालय, दिल्ली/Delhi Secretariat, Delhi

GOVT. OF NCT DELHI
DIRECTORATE OF EDUCATION
(ESTATE BRANCH)
LUCKNOW ROAD : DELHI-54

Sanction Date: 15/12/2015
Issue Date: 21-12-15

93

Sanction Group 2015000502 3056-3058
No. F.16/Estate/Zone -6/Priority-I/2015/

To
Executive Engineer, Education 1st Floor MSO Building, I.P. Estate, New Delhi-2 PWD Education M-06 District- North East

Sub:- Construction of 625 Additional Classrooms under jurisdiction of Zone-6 of DDE North East District (Priority-I) of 16 Nos. Schools, amounting to the tune of Rs.86.10 Crore out of which Rs.68.00 Crores (for the Financial year 2015-16) and Rs.18.10 Crores, for 2016-17.

Sir,

With reference to letter No. 23/01/15/CE(Edu.)/M/PWD/31 of the Executive Engineer, CBMD, PWD, Govt. of Delhi. I am directed to convey the Admn. Approval / sanction of Finance Department, Delhi for incurring an expenditure amounting to Rs.680000000 (Sixty Eight Crore) out of which Rs.122400000 (Twelve Crore Twenty Four Lac) is debitable to the Major Head 4202 98 00 53 C/o Bldgs for Sec. Schools(SCP) and Rs. 557600000 (Fifty Five Crore Seventy Six Lac) is debitable to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools in demand no.11 of GNCTD during the year 2015-16 for above mentioned work at Total Number of 16 Govt. Schools of Zone -6 North East District i.e. School ID1106018. ,Delhi subject to the following conditions :- a) That the total expenditure incurred during the current financial year should not exceed beyond the fund available in the budget/R.E. i.e. Rs.141.00 Crore by Finance Deptt.b) That PWD shall observe all codal formalities.c) That the escalation in cost will not be allowed under any circumstance.d) In no case additional funds will be provided to PWD.e) That the work shall be completed within the stipulated period.f) PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The Executive Engineer, concerned will submit monthly progress report to this office about execution/completion of the work.

This issue with the concurrence of the Pr. Secretary Finance, Govt. of NCT of Delhi vide U.O.No. 183/DS4 Dated 04/12/2015

Your's faithfully,

Shashi Kaushal
(Spl. Director of Education (Finance))

Copy forwarded to:-

1. Office of Chief Engineer (Education) Maintenance PWD, Govt. of NCT of Delhi, 1st Floor MSO Building, I.P. Estate, New Delhi
2. Office of Executive Engineer, Education North East, Delhi
3. The, JDE (IT) for upload the sanction order on official website.
4. The, DDE North East, RPVV, B-Block, Yamuna Vihar, Delhi.

Copy for Information:-

1. PS to Principal Secretary (Finance), Delhi Secretariat, New Delhi
2. PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi
3. PS to Principal Secretary (Education), Old Secretariat, Delhi
4. PS to Director of Education, Old Secretariat, Delhi

Shashi Kaushal
(Spl. Director of Education (Finance))

कार्यालय, मुख्य अधियक्षा ((Spl. Director of Education (Finance))

अनुसंधान विभाग, लॉक न्यू एस्टेट (ई.ए.ई.)

23/01/15/CE(Edu.)/M/PWD/31

- 1) अधीक्षण अधियक्षा (शिक्षा) अनुसंधान परिषद लॉक न्यू एस्टेट (ई.ए.ई.) दिल्ली सरकार
- 2) कार्यो अधि पूर, परिधान, उत्तर, दक्षिण, उत्तर-पूर्व, उत्तर-पश्चिम, चक्षिण-पश्चिम, केन्द्रीय, नई दिल्ली

सहायक अधियक्षा (यो) Sand Khanna 21/12/15

w-A 6062/15

30/12

634/31-12-15

30/12

PRIORITY-I WORKS

As per Final Execution

Finally Constructed Equivalent Rooms	7137 Rooms
Final Expenditure	Rs 1245 Crores
Total Built Up Area (=7137*761sqft)	5431257 sqft
Cost per sqm	Rs 24665/sqm
Cost per Sqft	Rs 2292/sqft
Cost per Equivalent Room	Rs 17.44 lakhs** (including common area like Corridor, Staircase e.t.c)

Area of One Equivalent Room	70.73 sqm
(including common area like Corridor, Staircase e.t.c)	761 sqft
Area of One Classroom of size 6.6m*6.6m	43.56 sqm
	469 sqft
Cost of one Classroom	Rs 10.75 Lakhs**

****NOTE** - This cost includes components of Building Cost, Development Cost, Bulk Services (Compound Lighting, External Service Connection), Fire Fighting System, Under Ground Tank, Overhead Water Storage Tanks, RO System, Richer Specifications like Granite, Vitrified Tiles, GRC Cladding, False Ceiling, Ceramic Chalk Board, SS Railing, Drainage, Sewerage, Septic Tanks e.t.c

②